

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2015 (AS ON 01.01.2016)

Name of the officer (in full): B.SRIKUMAR

DESIGNATION:: Deputy Registrar Of Companies, Chennai

Date of Birth:: 26/11/1972

Ministry/Department:: office of Registrar of Companies, Chennai

Grade Pay...6,600/-

Present Pay:23680/-

Name of District sub-division, Taluk and Village in which property is situated.	Name and details of property-housing, lands and other buildings	Cost of construction/ acquirement including land in case of house and year when purchased.	*Present value	If not in own name state in whose name held and his/her relationship to the Govt. servant	How acquired whether by purchase lease,** mortgage, inheritance gift or otherwise with date of acquisition and name with details of persons from whom acquired	Annual Income from the property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Kanchipuram District, Pammal Village Panchayat.	a Ancestral Residential House at No.3, Muthuswamy Street, Pammal, Chennai. [Plot area:2150 Sq.ft; Building area: 800 Sq.ft	Rs.28000/- on the date of construction [1979]	Not Known	In the name of my father Late Shri P. Balakrishnan	Inheritance from my father Late Shri P. Balakrishnan. House constructed in the year 1979 and subsequently inherited by the legal heirs' consequent to the demise of my father on 25-06-1989.	Nil	House was constructed through HBA availed by my father Late Shri P. Balakrishnan during the year 1978 when he was in Govt. of India Service. <u>Extent of interest:</u> As per partition deed dated 27-11-2014 entered between the legal heirs, Shri B. Srikumar is interested to the extent of 1458 sq.ft only out of 2150 sq.ft.

B. Srikumar

Tondiarpet Taluk, Perambur Village	b	Ancestral Residential House at No.11/5/49, Kaviarasu Kannadasan Nagar, Chennai [Plot area: 1600 Sq.ft; Building area 950 sq.ft.	Rs.56000/- on the date of construction [1983]	Not known	Smt. Vanipriya Srikumar, W/o B. Srikumar	Gift by Smt. E. Malliga to her only daughter Smt. Vanipriya Srikumar. House constructed in the year 1983 by Smt. E. Malliga and subsequently gifted to her only daughter Smt. Vanipriya Srikumar, through Gift Deed dated 28-06-2007.	Rs.60000/-	House was constructed during the year 1983 through HBA availed by Smt. E. Malliga, Mother of Smt. Vanipriya Srikumar. [Smt.E.Malliga was a retired H.M of Government School, Govt. of Tamilnadu. <u>Extent of Interest:</u> 100% -Smt. Vanipriya Srikumar, W/o B. Srikumar
Begur Hobli Taluk, Parapana Agrahara Village Panchayat	c	Residential Plot at Old No.15&68/1, New Plot No.52/57, Katha No.248, Parapana Agrahara Village Panchayat, Begur Hobli Taluk. [Plot measuring 1200 sq.ft.	Rs.70000/- on the date of purchase [2002]	Not known	Smt. Vanipriya Srikumar, W/o B. Srikumar	Purchased from Mr. R. Nagarajan, S/o. Mr. Ramaswamy (not related to me)	Nil	Purchased through saving/ Bank loan. <u>Extent of Interest:</u> 100% -Smt. Vanipriya Srikumar, W/o B. Srikumar
Maduravoil Village, Virugambakm Sub Dist. Chennai	d	Free hold residential Flat at Manicka-vasagar Street, Karthikeyan Nagar comprised in survey No.101/2H of 99 Maduravoil Village. (Un divided share of 756 Sq.ft)	Rs.5500000/- Construction is in progress - Possession of flat yet to be taken	Rs.5500000/-	In the name of Shri B. Srikumar	Purchased from Joint owners viz. i) Smt. S.Jeyalakshmi; ii) Smt. V. Jeyanthi; iii) Smt. V. Yashodha; iv) Shri V. Venkiatesan: (All resident of Coimbatore) Purchase is through their POA holder Shri M. Jeyakumar of Arjay Promoters.	Nil	Purchase through Housing loan of Rs.40 lacs from Union Bank of India, Nungambakkam Branch, Chennai and balance of Rs.15 lacs through withdrawal from GPF. (pursuant to prior Intimation given on 31-01-2014 ,the Ministry has pleased to take on record)

Signature:

B. Srikumar

Date: 27-01-2016